

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/286/2024, IA (IBC)/287/2024 in CP (IB) No.506/7/HDB/2019 |
| NAME OF THE COMPANY | M.S.M. Energy Ltd |
| NAME OF THE PETITIONER(S) | Acquint Engineers & Infrastructure Pvt Ltd |
| NAME OF THE RESPONDENT(S) | M.S.M. Energy Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

IA (IBC)/286/2024 and IA (IBC)/287/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 11.03.2024** for filing proof of service and for counter.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)